महोदय, बाढ सहायता में कई चीजें हुआ करती हैं। एक तो बाढ़ प्रोन इलाका होता है जहां कि लोग बसे ही डूबने के लिए होते हैं। उन की आदत होती है बाढ़ आने पर किनारे चले आने की। उस संबंध में बहुत पहले केन्द्र सरकार ने एक बिल बनाया था कि राज्य सरकारें उस को लागू करें, लेकिन उस को केवल एक पूरव का राज्य मान रहा है बाकी किसी भी राज्य सरकार ने उस पर कानून बनाने की कोशिश नहीं की है। इस के अलावा बहत सी जगहों पर केन्द्र सरकार की तरफ से ऐसे प्लेटफार्म्स बनते थे जहां पर कि बाढ से परशान लोग अपने जानवर और माल लेकर रहते थे। पिछले 50 सालों में ऐसे कितने प्लेटफॉर्म बने हैं, यह तीन कहीने वालो सरकार को बताना चाहिए। मैं जानना चाहूंगा कि वह बाढ़ के इलाकों में इस तरह के प्लेटफार्म्स कितने दिनों में बना पाएगी और जल-संसाधन विभाग के पास इस तरह की कोई योजना है या नहीं? दूसरी बात जो नदियों के सामने चाहिए। हम ने उस समय कहा था कि गांव के लोगों को कम तनख्वाह पर इस कार्य के लिए वालिंटियर्स की तरह से रखा जाए क्योंकि गांवों में जब बाढ़ आती है तो उस इलाके के चूहे, सांप बगैरा छेद कर के उन में छूप जाते हैं और जब अगली बार बाढ़ आती है तो उन छेदों के जरिए ये बांध टूटने लगते हैं। फिर वहां कुछ घास भी उगती है तो उस के रख-सखाव का इंतजाम होना चाहिए। इसलिए केवल वालिंटियरिली इस सब का मुकाबला किया जाना चाहिए क्योंकी न राज्य सरकार उस कार्य को कर सकती है, न केन्द्र सरकार। मैं इस सरकार के जो भी विभागीय मंत्री हों, उन से मांग करूंगा कि वह इस पूरी परिस्थिति पर विचार करें क्योंकि यह तो अभी जुलाई का महीना है, अभी तो देश की बड़ी निदयां उफान पर नहीं आई हैं, जैसे गंगा नहीं आई है जमना और सरय नहीं आई है। ये बड़ी नदियां जब उफान पर आती हैं तो पूरे-का-पूरा उत्तर प्रदेश और बिहार डूब जाया करता है। इस बारे में सरकार का क्या दृष्टिकोण है। वहां तो अगस्त के आखिर और सितंबर में बाढ़ आती है, अभी तो ये छोटी-छोटी नदियां ही हैं जिन के बारे में तुलसीदास जी लिख गए हैं-

## "क्षुद्र नदीं जल भर इतराई।"

छोटी-छोटी निदयां मामूली बरसात से इतराकर चल रही हैं और उन की बजह से इस समय जन-धन को क्षित पहुंची है। मैं जानना चाहूंगा कि सरकार इस बारे में क्या दृष्टिकोण रखती है? इस संबंध में उस की ओर से एक वक्तव्य आना चाहिए।

## Urgent need to Monitor Height of Mulla-Pcriyar Dam

SHRI S. AGNIRAJ (Tamil Nadu): Sir, I am grateful to you for giving me an opportunity to speak in this noble and august House, Rajya Sabha, rightly called as Raja's Sabha, which has been represented by eminent personalities of various forums of India. In this House, my leader, Arignar Anna, made his historical speech in the year 1963.

Today I represent in this House as an ordinary party worker of 45 years of service in the very same party without any rumblings or tumblings. I thank our Chief Minister of Tamil Nadu, Arignar Karunanidhi, for making me a Member of The Rajya Sabha. He realises the importance of the grassroot level workers of the party. He knows without their sense of participation the party will not be able to fight systematically and effectively in the elections. That is why our party leader has honoured me.

Without taking much time, I would like to say a few words in this house.

I belong to an agricultural family having ten acres of land. About 70 p^ cent of the population in India are agriculturists. The farmers are leading a miserable life. The per capita income of the farmers is very low as compared to other sections of the society. I recall a quotation from Shakespeare, "Life is a tale, told by an idiot, full of sound and fury, signifying nothing." Whenever I read this quotation, I am reminded of the plight of our farmers.

The agricultural science all over the world is undergoing a rapid change. From subsistence farming, agriculture has tended to become an occupation industry or business. Advances in agricultural technology have invariably contributed to increased production. Agriculture has been and will remain the most crucial factor in the economy of developing countries. The need for a dynamic agricultural research system is vital.

Biotechnology consists of a variety of techniques, more specifically laboratory techniques, designed to genetically improve and/or exploit living systems or their components for the benefit of man. Therefore, the agriculturists must be protected. Coming to the subject, I want to mention about the Muliai—Periyar Dam in the Madurai district, Tamil Nadu. This dam is between the borders of Tamil Nadu's Madurai district and Kerala.

THE VICE-CHAIRMAN (SHRI SANATAN BISI); Mr. Agniraj, please wait. The Leader of the House wants to say something.

सदन के नेता (श्री सिकन्दर बख्त): मुझे अभी सदर साहब ने यह कहा कि किसी ने यह सवाल उठाया था कि आडवाणी जी को यहां आकर किसी का ब्यान देना है। मैं उस वक्त यहां मौजुद था, चेयरमेन साहब ने सिर्फ आडवाणी जी का नहीं कहा था बल्कि चार मिनिस्टर्स की बात कही थी मुझसे। मुझे मालूम हुआ है कि मदन लाल खुराना जी यहां आ चुके हैं और कह चुके हैं, जो कुछ उनको कहना था। अब आडवाणी जी, तम्बी दुरई जी और दिलत एजिलमलाई जी, जो हैल्थ मिनिस्टर हैं, उनको और आना है। मैं उन तक आपका पैगाम पहंचाऊंगा और मैं उम्मीद करता हूं कि कल आकर, कल तो खैर सटरडे है, मंडे को आकर अपनी बात रखेंगे।

انیتا سدن "شری سکندرخت": مجھے ابھی صدرصاحب نے یہ کہا کہ کسی نے یہ سوال اٹھایاتھا کہ اڈوانی جی کویماناگر کسی کا بیان دینا ہے 'میں اسوقت یماں موجودتھا' چیئرمین صاحب نے صرف اڈوانی جی کا نہیں کہا تھا بلکہ چارمنسٹرس کی بات کہتی تھی مجھ سے 'مجھے معلوم ہوا ہے کہ مدن لال کھرانہ جی یماں آچکے ہیں اور کہہ چکے ہیں' جوکچھ انکوکہناتھا۔اب اڈوانی

جی تھمبی درانی جی اوردلت ایجل ملائی جی وردلت ایجل ملائی جی جوہیلتھ منسٹر ہیں انکواور آنا ہے میں ان تک آپکا پیغام پہنچاؤنگا اور میں امید کرتا ہوں کہ کل آکر کل تو خیرسیٹر ڈے ہے منڈے کو آکراپنی بات رکھیں گے۔ }

श्री खान गुफरान ज़ाहिदी (उत्तर प्रदेश): जी, मैंने मेंशन किया था। ठीक है, मंडे को आ जाएं। शुक्रिया।

SHRI S. AGNIRAJ: The 1,400 ft. long and 158 ft. high Muliai—Periyar Dam was built in 1889 following an agreement between the erstwhile princely State of Travancorc and the British rulers of the Madras Presidency. It is a west-flowing river, running eastwards to provide drinking water and to irrigate about two lakh acres of land in Tamil Nadu. This dam was constructed under the supervision of Lt. Col. Benny Cook of the British Army. Previously it was like a downstream barrage across the river Godavari and the barrage across the rive Krishna in Andhra Pradesh. Likewise, Lt. Col. Benny Cook constructed the Periyar dam.

In course of time, the actual capacity height of the dam was reduced from 156 feet to 136 feet. On this matter, there was a dispute between the Kerala Government and the Tamil Nadu Government. The dispute went to the Central Government. The Central Government has asked the Central Water Commission. The Central Water Commission deputed experts to the State of Tamil Nadu to inspect the site and every nook and corner of that place. They were in Madurai for nearly 45 days to explore the possibility of rebuilding the bridge. The Central Water Commission had sent a team of experts to inspect and assess the situation. Although it found no danger to the Mullai-Periyar Dam, it persuaded the Tamil Nadu Government to reduce the storage level to 136 feet,

<sup>†[ ]</sup>Transilteration in Arabic Script

pending reinforcement of the dam in three phases. The three phases have been completed. After the completion of the first phase,' the storage level could be raised from 136 feet to 142 feet, the second phase from 142 feet to 145 feet • and the third and final phase to the full capacity of 156 feet. The entire construction is over. The Government of Kerala is not giving us the additional requirement of water, that is, up to three years 136.052 tmc. The water is there up to 60 feet. Some of the water is going waste into the sea. ...(Interruptions)...

THE VICE-CHAIRMAN (SHRI SANATAN BISI): Please take your seat. Please do not get up without my permission. (*Interruption*). Please sit down. You may go on Mr. Agniraj.

SHRI S. AGNIRAJ: The Central Water Commission, although it found no danger to the Periyar Dam, persuaded the Tamil Nadu Government to reduce the storage level to 136 ft. pending reinforcement of the dam. Again, the Tamil Nadu Government,....

. THE VICE-CHAIRMAN (SHRI SANATAN. BISI): Is it over?

SHRI S. AGNIRAJ: Yes, Sir. I request you to direct the Government to see that the remaining water, when it is raised from 136 ft. to 142 ft., goes to Tamil Nadu.

THE VICE-CHAIRMAN (SHRI SANATAN BISI): Please conclude.

SHRI S. AGNIRAJ: Sir, I want to make only one quotation from Bharatiyar. Bharatiyar was a great poet to Tamil Nadu. He was a freedom fighter at the time of our struggle for freedom. He sang a song uniting all India into one India. I quQte the Tamil song:

"Singala theevinukkor paalam amaippom Sethuvai meduruthi veethi samaippom Vangathil odivarum neerin migaiyal Maiyathu naadugalil payir saiguvom." It means that the entire excess water of West Bengal should go to the Ceptral India up to the Godavari and the Cauvery. The excess water of Bengal should be diverted to the Central India.

He also said:

"Kasinagar pulavar pesum muraidan Kanchiyil ketpadarkor karuvi saivom."

The poet forecasts the telephonic talk here. He wants that whenever a poet sings in Kasi, it should be heard in Kanchccpuram. He visualises such a technique.

Sir, then it is said in Tamil:

"Yaadum oore yaavarum kelir"

"Onre kulam oruvane thevan".

All are brothers, all are neighbours. We belong to the entire society, not a particular community. That is the motto of our party, the DMK. Also, "One God, one religion" is a uniting factor. We want a federal Government at the Centre and an independent State in Tamil Nadu. That is the motto of our party.

With these words, I thank you, Mr. Vice-Chairman, for giving me this oportunity.

THE VICE-CHAIRMAN (SHRI SANATAN BISI): Smt. Jayanthi Natarajan. Not" present. Shri Brahmakumar Bhatt. Not present. Shri Rajubhai Parmar.

## Non-appointment of Commission of Inquiry into Kandia Cyclone Disaster

श्री राजूभाई ए. परभार (गुजरात): महोदय, आपके माध्यम से में कहना चाहता हूं कि गुजरात में आए साइक्लोन के बारे में हमारे गुजरात के मुख्य मंत्री ने 15 जून के एक स्टेटमेंट के द्वारा पब्लिकसी डिमांड की थी की जो साइस्लोन आया है, उसके अई पहलुओं की बांच करने की जरूरत है और उसके लिए एक इंववायरी कमीशन बनाया जाए, ऐसी उन्होंने आदरणीय प्रधान मंत्री जी से गुजारिश की थी।